

SECTION XVII

MATTER FOR :
Court NO.:
ITEM NO.

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

**CONTEMPT PETITION NOS. 421, 422, 423, 424, 425, 426, 427, 428, 429,
430, 431, 432 AND 433 OF 2014**

IN

**CIVIL APPEAL NOS. 4831, 4832, 4822, 4824, 4821, 4817, 4836, 4815,
4830, 4819, 4823, 4828 AND 4820 OF 2014**

Gauri Shankar Prasad Rai Appellant
VERSUS
Sh. Sajal Chakraborty Chief Secretary
Government of Jharkhand & Ors Respondents

OFFICE REPORT

The Civil Appeals above mentioned were listed before the Hon'ble Court on 23rd April, 2014, when the Court was pleased to dismissed the same. (**Judgment reported in 2014 Vol. (5) SCALE 558 and 2014 Vol. (6) JT 243**).

It is submitted that Mr. Mohit Kumar Shah, Advocate has on 2/8/2014 filed contempt petitions in CA Nos. 4831, 4824, 4836 and 4823 of 2014 for willfully disobeying the Judgment/order dated 23rd April, 2014 passed by the Hon'ble Court. The same have been registered as Contempept Petition Nos. 421, 424, 427 and 431 of 2014 and placed with main appeals paper books.

It is further submitted that Mr. Akhilesh Kumar Pandey, Advocate has on 1/8/2014 and 26/8/2014 filed contempt petitions in CA Nos. 4832, 4822, 4821, 4817, 4815, 4830, 4819, 4828 and 4820 of 2014 for willfully disobeying the Judgment/order dated 23rd April, 2014 passed by the Hon'ble Court. The same have been registered as Contempept Petition Nos. 422, 423, 425, 426, 428, 429, 430, 432, 433 of 2014 and placed with main appeals paper books.

It is further submitted that Mr. Mohit Kumar Shah, Advocate has on 16/6/2014 filed contempt petition interms of the same order dated 23rd April, 2014 passed by this Hon'ble Court was listed before the Hon'ble Court on 11/8/2014, when the Court was pleased to issue notice. (Copy of record of proceedings dated 11/8/2014 is enclosed

herewith).

The contempt petitions above mentioned are listed before the Hon'ble court with this office report.

DATED THIS THE 10TH DAY OF SEPTEMBER, 2014.

ASSISTANT REGISTRAR